

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2078**

**TO BE ANSWERED ON THE 15TH MARCH, 2022/ PHALGUNA 24, 1943 (SAKA)
UNDER-TRIAL IN UNLAWFUL ACTIVITIES PREVENTION ACT**

2078. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of under-trial who are in jail under the Unlawful Activities Prevention Act (UAPA), 1967 along with the number of person denied bail on what grounds;

(b) the duration each under-trial UAPA prisoner has been in jail without bail; and

(c) the details of the under-trial information for each under-trial, State-wise, court-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): As per the Seventh Schedule of the Constitution of India 'Police' and 'Public Order' are the state subjects. However, the National Crime Records Bureau (NCRB) compiles the data on crime as reported to it by the States and Union Territories and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2020. As per the published report, the State/UT-wise number of persons arrested, persons on bail, persons convicted and persons acquitted under the Unlawful Activities (Prevention) Act, 1967, in the year 2020 is at Annexure. The specific data regarding number of persons who were denied bail, the duration of each under-trial prisoner in jail without bail, under the UAPA is not maintained by NCRB.

ANNEXURE as referred to in reply to part (a) to (c) of the Lok Sabha Un-starred Question No. 2078 for 15.03.2022

State/UT-wise number of persons arrested, persons on bail, persons convicted and persons acquitted under the Unlawful Activities (Prevention) Act, 1967 in the year 2020

S.No.	Sate/UT	Persons Arrested	Persons on Bail	Persons Convicted	Persons Acquitted
1	Andhra Pradesh	4	0	0	0
2	Arunachal Pradesh	3	0	0	0
3	Assam	49	11	0	13
4	Bihar	39	0	0	0
5	Chhattisgarh	27	0	0	0
6	Goa	0	0	0	0
7	Gujarat	0	0	0	0
8	Haryana	1	1	0	0
9	Himachal Pradesh	0	0	0	0
10	Jharkhand	69	10	3	46
11	Karnataka	2	2	0	0
12	Kerala	24	22	0	0
13	Madhya Pradesh	0	0	0	0
14	Maharashtra	7	7	0	0
15	Manipur	225	19	0	1
16	Meghalaya	2	0	0	0
17	Mizoram	0	0	0	0
18	Nagaland	7	1	0	1
19	Odisha	0	0	0	0
20	Punjab	44	1	0	1
21	Rajasthan	0	0	0	0
22	Sikkim	0	0	0	0
23	Tamil Nadu	92	44	21	50
24	Telangana	0	0	0	0
25	Tripura	2	2	0	0
26	Uttar Pradesh	361	0	54	0
27	Uttarakhand	0	0	0	0
28	West Bengal	5	0	0	0
	TOTAL STATE(S)	963	120	78	112
29	A&N Islands	0	0	0	0
30	Chandigarh	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0
32	Delhi	12	0	0	0
33	Jammu & Kashmir*	346	103	2	4
34	Ladakh	0	0	0	0
35	Lakshadweep	0	0	0	0
36	Puducherry	0	0	0	0
	TOTAL UT(S)	358	103	2	4
	TOTAL (ALL INDIA)	1321	223	80	116